49

done Trains services had to be regulated on a day to day basis to meet developing situation

Launching of new vocational course by the railways

*38 SHRIS VIDUTHALAI VIRUMBI. Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the Railways are launching a new vocational course at the plus two level making the students eligible for recruitment as railway commercial clerks or ticket collectors; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN
THE MINISTRY OF RAILWAYS
(SHRI BHAKTA CHARAN DAS). (a)
Yes. Sir

(b) A job-linked vocational course in "Railway Commercial" at the plus two stage in school education is proposed to be introduced in collaboration with CBSE, as a pilot project, in five selected schools in the country from the academic year 1991-92. The students completing the course with the prescribed level of performanc would be offered appointment on the Railways in the Commercial Department

Development of Towns and Cities in Andhra Pradesh and Bihar

39 SHRI PRABHAKAR RAO KALVALA Will the Minister of URBAN DEVELOPMENT be pleased to state.

- (a) the names of the cities and towns in Andhra Pradesh and Bihar for which development schemes have been formulated by the Central Government, and
- (b) the details of the amount allocated for the purpose during the last three years by the Central Government, city/town-wise?

THE MINISTER OF URBAN DEVEL LOPMENT (SHRI DAULAT RAM SARAN) (a) and (b) Urban development is a State subject. Schemes for the development of towns and cities are formulated by the State Governments concerned However, under the Centrally sponsored Scheme of Integrated Development of Small and Medium Towns (IDSMT), the Central Government has assisted 27 towns in Andhra Pradesh and 25 towns in Bihar Names of the towns and details of the amount allocated under IDSMT Scheme for such towns during the last three years are given in Statements I and II for Andhra Pradesh and Bihar respectively (See below)

Statement-I

Release of central assistance under IDSMI, during last three years

*				Release		
ŧ	SI. No	o State/Town	87-88 IDSMT (Re			
	1	2	3	4	5	
	Andhi	ra Fradesh				
	1	Ramachandrapuram	3 00	0 00	1 00	
*	. 2	Tenalı	0 00	2 00	1 00	
	3,	Aharapallaı	10.00	0 00	0.00	

51	Written Answers	[RAJYA SABHA]	to Ques	to Questions	
1	2		3	4	5
4.	Vijayanagat h		0 00	0 00	0 00 ~
5.	Bhimavaram		4.00	0 00	1 50
6.	Karim Nagar		0 00	0.00	0 00
7,	Tirupathi		6 00	0 00	1 36
8,	Srikakulam		15 00	5 00	1 50
9.	Medak		5 00	1.00	1.00
10.	Guntakal		0 00	2 50	1 00
11	Chittor		0 00	0 00	0.00
12.	Gadwal		6 00	1 00	1 00 _
13	Nadyal		2 70	0 00	0 00
14	Proddatur		0 00	0 00	0 00
15.	Mehabubnagar		16 00	0.60	0.60
16.	Bhimunipatinan		15 00	0 00	0 00
17.	Zahirabad		0.00	10 00	0 00
18.	Siddipet		0 00	0 00	0 00
19.	Ongole	•	0 00	15 00	10 98
20	Gudiwada		16 00	0 00	10 00
21.	Adılabad		0 00	0 00	25 0
22.	Nalgonda		0 00	0 00	0 00
23.	Kavalı		0 00	0 00	0 00
24.	Yahıganur		0 00	0 00	0 00
25.	Peddapuram		10 00	0 00	0 00
26.	Khammam		0 00	25 00	0 00
27.	Machuipatnam		0 00	0 00	29 75
	Total:		108 70	61 50	85,09

The towns at S1 No. 1-18 were approved during the 6th Five Year Plan period and releases were made prior to 1987-88 also

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53

Statement-II

Release of Central Assistance under IDMST, during last three years

(Rs in lakhs)

			(Mo in invita)			
S No.	State/Town		Release			
		87-88 IDSMT	88-89 IDSMT	89-90 1DSMT		
Bihar						
1.	Hajipur	0 00	0 00	0 00		
2	Gopalganj .	0 00	0 00	19 00		
3	Saharasa	14 00	0 00	18 04		
4	Daltonganj	7 00	0 00	0 00		
5	Chapra	0 00	10 00	0 00		
6	Dumra	0 00	0 00	0 00		
7.	Chaibasa	0 00	0 00	0 00		
8.	Begusaraı	0 00	0 00	0 00		
9	Deoghar	0 00	0 00	0.00		
10	Arrah	12 00	1 00	0 00		
11	Hazarıbagh	10 00	0 00	0 00		
12.	Bettiah	4 00	0 00	0 00		
13.	Gırıdıh	12 00	0 00	3 00		
14.	Dhanbad	5 00	2 95	0 00		
15.	Katihar	10.00	0 60	0 00		
16.	Siwan .	12.00	12.00	0 00		
17.	Kisanganj	0 00	0 00	0 00		
18.	Sitamarhi	0 00	0 00	0 00		
19.	Buxar .	0 00	0 00	0 00		
20	Purnia	15 86	0 00	0 00		
21.	Nawadah	4 39	30 00	0 00		
22	Bodhgaya	0 00	20 00	0 00		
23	Madhubani	0 00	0 00	29 54		
24.	Darbhanga	0 00	0 00	29 75		
25.	Biharsharif	0.00	0 00	29 75		
	TOTAL:	106 25	75 95	129 08		

The towns at S No 1-15 were approved during the 6th Five Year Plan period and releases were made prior to 1987-88 also